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Title: Regarding relief measures for victims of COVID -19 Pandemic-laid.

**ADV. A.M. ARIFF (ALAPPUHA):** Ruination of people's lives shows the scourge of the Covid pandemic and the knee jerk response of the Government. The abrupt and unplanned lockdown with just four hours notice has imposed further inhuman miseries on the vast majority of our people. The plight of the migrants who continue to be tormented, anguished and keep losing lives through hunger, exhaustion and accidents is unbearable. The lockdown has neither strengthened our capacities to combat the pandemic nor has it provided any required relief to the people to survive in these conditions, so the central Government must take urgent steps for cash transfer of Rs. 7500 per month for a period of six months to all families outside the income tax paying bracket and free distribution of 10 kg food grains, per individual, per month for a period of six months.

**12.43 hrs**